

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO-2126
ANSWERED ON – 08.08.2023

GST CONCESSION CERTIFICATES FOR THE DISABLED

2126. SHRI MANAS RANJAN MANGARAJ:
SHRI NIRANJAN BISHI:

Will the Minister of **FINANCE** be pleased to state:-

- (a) the number of GST concession certificates issued successfully to disabled individuals, State-wise, for the last two years;
- (b) whether Government wishes to reduce the percentage consideration for disability from 40 per cent to 30 per cent or lower, as per the international classification for disabled individuals; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The state-wise list of beneficiaries to avail concessional GST on certain vehicles for the last two years (01.04.2020 - 31.03.2022) is attached in the annexure.

(b)&(c): No such proposal is currently under consideration.

Annexure

S.No	States & UTS	No. of beneficiaries
1.	ANDAMAN AND NICOBAR ISLANDS	0
2.	ANDHRA PRADESH	81
3.	ARUNACHAL PRADESH	1
4.	ASSAM	7
5.	BIHAR	27
6.	CHANDIGARH	29
7.	CHHATTISGARH	32
8.	DELHI	120
9.	GOA	6
10.	GUJARAT	327
11.	HARYANA	192
12.	HIMACHAL PRADESH	10
13.	JAMMU AND KASHMIR	20
14.	JHARKHAND	8
15.	KARNATAKA	207
16.	KERALA	202
17.	LADAKH	0
18.	LAKSHADWEEP	0
19.	MADHYA PRADESH	82
20.	MAHARASHTRA	423
21.	MANIPUR	0
22.	MEGHALAYA	0
23.	MIZORAM	0
24.	NAGALAND	0
25.	ODISHA	12
26.	PUDUCHERRY	4
27.	PUNJAB	55
28.	RAJASTHAN	298
29.	SIKKIM	2
30.	TAMIL NADU	241
31.	TELANGANA	121
32.	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0
33.	TRIPURA	0
34.	UTTARAKHAND	31
35.	UTTAR PRADESH	266
36.	WEST BENGAL	11

